## PERMANENT CADRE FOR RAJDHANI EXPRESS

Written Answers

61

- \*681. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have sanctioned permanent Cadre anv for 'Rajdhani Express';
- (b) if so, what are the posts and the number thereof; and
- (c) the number of employees serv ing in the Rajdhani Express who are at present not permanent?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

- (b) Does not arise.
- (c) Of the staff working on the New Delhi-Howrah Rajdhani Express, are temporary while on the New Delhi-Bombay Central Rajdhani Express, 22 are temporary.

## HUMAN PLACENTAS AND PLACENTAL BLOOD

\*682. SHRI K. P. SINGH DEO: Will the Minister' of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that the human placentas and placental blood are being used for the indigenous manufacture of certain medicines for treatment of jaundice, measles, mumps, etc.;
- (b) whether any research has been conducted in this regard; and
- (<c) whether any drugs have since been patented and if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BAROOAH): (a) Yes, Sir, for 'the manufacture of camma Globulin.

to Questions

(b) and (c) The Indian firm who undertook this project in collabora tion with a foreign party, had under taken some research work in this connection. No patent has been taken out by them.

## SRISAILAM POWER PROJECT IN ANDHRA PRADESH

- \*683. SHRI SANDA NARAYANAP-PA: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether Government propose to take over the Srisailam Power Project in Andhra Pradesh for its completion by 1974-75, in view of power shortage in the country;
- (b) if not, whether the State Government have approached the Central Government for financial help for the project: and
- (c) if so, the action Government have taken in this regard?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) to (c) A statement is laid on the Table of the House.

## STATEMENT

- (a) There is no proposal for the Central Government to take over the Srisailam Power Project in Andhra Pradesh for its completion by 1974-75.
- (b) The State Government had requested the Planning Commission to provide substantial special additional Central assistance to the Project during the Fifth Five Year Plan.
- (c) The Power Development Programme for the Fifth Five Year Plan and the allocations of funds therefor have not yet been finalised.